we have now started 4 regional cells which will look after the four regions of the country and will see where the possibilities of industrial development are. By this gradual process, it is hoped that the backward areas will be brought on a par with the developed areas.

SHRI M. GOVINDA REDDY: May I know whether at least the broad categories of industries to be decentralised have been determined by the Industry Ministry?

SHRI M. M. SHAH: As far as decentralisation of small industries is concerned, the Karve Committee has made certain recommendations but the point at issue is to remove the disparity of economic development in the different parts and is not only with respect of few States.. The question is, how to develop the economic resources of every region to the best economic advantage and profitability to that region.

PROF. G. RANG A: Are not the Government aware of the fact that in Assam not only the general public but also the Government have protested against the manner in which the Government have decided not to establish a refinery there in the light of their own policy to distribute these industries as between the different States?

SHRI M. M. SHAH: This question does not arise out of the present question. What I do assure the Member and the House is that the Government is completely alive to the situation of the different backward areas and that the disparity of economic development should be done away with as early as possible. From that angle the entire Second Plan has been framed and also the Ministry of Commerce and Industry is taking particular care to see that when industries are licensed, these factors- are borne in mind.

SHRI M. GOVINDA REDDY: Will the Minister tell as to how soon this House will have an opportunity of knowing (he broad aspects on which dispersal of industries will be undertaken?

SHRI M. M. SHAH: There is no master plan to prepare as I have already said but it is a continuous policy and it is not possible to determine the location in the entire part of the country and say which industry will be located 2—26 RS/57

where because wherever the public sector is concerned, the Government goes and finds out through the experts as to what will the best economic production in a particular area. Wherever the private sector is concerned, it finds out as to what industry will pay. What Government is careful to see is that when industries are licensed, preference is given to backward areas.

to Questions

## RECOMMENDATIONS OF THE EDUCATED NEMPLOYED ENQUIRY COMMITTEE

- ♦515. Shri PERATH NARAYANAN NAIR: Will the Minister for PLANNING be pleased to state:
- (a) the recommendations made by the Educated Unemployed Enquiry Committee in Travancore-Cochin; and
- (b) the steps Government propose to take to implement those recommendations"

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA): (a) The recommendations made by the Committee, being in the nature of pilot programmes, for the year 1956-57 are: (i) co-operative rubber plantation, (ii) colonisation and settlement on cultivable lands, (iii) establishment of industrial co-operatives, (iv) training of educated unemployed in technical subjects.

(b) The report is under examination by the Study Group on Educated Unemployed.

SHRI PERATH NARAYANAN NAIR: May I know approximately how long the Government would take to come to a decision on the recommendation?

SHRI S. N. MISHRA: As I have submitted in the main reply, that is under examination by the Study Group to whom the report of the Travancore-Cochin Studies was submitted. After we receive a report from them, we shall decide.

#### HINDI PUBLICATIONS ISSUED BY THE

\*516 DR. R. B. GOUR: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Publications Division PUBLICATIONS DIVISION have adequate arrangements to check up the translated works in Hindi; and (b) if so, what are the details of such arrangements?

Written Answers

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN):
(a) Yes. Sir.

- (b) There is a regular Hindi Section in the Publications Division consisting of 2 Editors and 5 Assistant Editors.
- DR. R. B. GOUR: May I know whether there are paid translators or are they issuing the books on contracts?
- SHRI G. RAJAGOPALAN: We have translators and we have also original publications in Hindi.
- Dr. R. B. GOUR: My question was, have you full-time paid translators who issue books?

SHRI G. RAJAGOPALAN: Yes.

MR. CHAIRMAN: "Yes, they have full-time paid translators."

## RATE OF PAYMENT PER ACRE FOR BAGHIAT LAND

- \*517. PROF. N. R. MALKANI: Will the Minister for REHABILITATION be pleased to state:
- (a) the rate of payment per acre for (Baghiat garden) land fixed for claimants in Punjab;
- (b) whether the same rate is being paid to claimants outside Punjab; and
- (c) if the answer to part (b) above be in the negative, what steps are being taken by Government to remove this disparity?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a), (b) and (c). Claims for gardens and agriculture lands in urban areas in West Punjab and other provinces of West Pakistan were assessed in terms of cash. Claims for garden lands left in the rural areas in West Pakistan by both the Punjabis and non-Punjabis were assessed in terms of standard acres and different values were assigned to them after taking into account the quality of land, productivity etc.

PROF. N. R. MALKANI: What was the value per acre of such garden lands assigned in Punjab itself?

SHRI J. K. BHONSLE: Actually so far as Punjab is concerned, there was no question of value for garden. It was garden for garden but I might add for the information of the hon. Member that in the case of rural garden lands, we have fixed Rs. 450 per standard acre for the first 50 acres and Rs. 350 for subsequent acres

to Ouestions

MR. CHAIRMAN: Question Hour is over.

# WRITTEN ANSWERS TO QUESTIONS

CENTRAL GOVERNMENT QUARTERS IN LAKE AREA AT CALCUTTA

- \*518. SHRI B. P. AGARWAL: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether it is a fact that a large number of houses constructed in the Lake area at Calcutta by the Central Government for its employees have been lying unoccupied for a long period; and
- (b) if so, what are the reasons for which they are not being utilised?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY AND COMMERCE AND CONSUMER INDUSTRIES (SAR-DAR SWARAN SINGH): (a) and (b). No, Sir. The construction has not yet been completed. Even with regard to the houses with regard to which building work has been completed, provision of services has not yet been completed.

#### VISAS GRANTED TO THE NATIONALS OF EAST PAKISTAN

\*519. SHRI B. P. AGARWAL: Will the PRIME MINISTER be pleased to state the number of visas granted in the various categories to the nationals of East Pakistan in the year 1955 and during the half year ending the 30th June, 1956 separately?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): The total number of visas issued in 1955 was 5,60,435. During the half year ending 30th June 1956, 3,08,746 visas were issued. A statement showing the different categories of visas issued is placed on the Table of the House. [See Appendix XIV, Annexure No. 83.]